Declaration or Assets and Liabilities



Year 2022-23

Sanjeev Kumar-3 son/daughter/wife of Shri Ravindra Prasad aged about 44 Years, belonging to Bihar Vidhan Sabha Sachiwalaya service and presently working as Assistant given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependents*:

2019

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No.	Description	Self	Spouse name (s) (Smt. Rashmi Sinha)	Dependant I (Doughter) Arkaja Bharti	Dependant- 2 (Son) Varenyam Varij	Dependant-
(i)	Cash	5,000/-	65,000/-	20,000/-	10,000/-	<u>.</u>
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Aprox 80.000/- SBI Bank Savings Account	16,000/ HDFC Bank Savings Account	-	-	-
(iii)	Bonds, Debentures and shares in Companies	30,000/- R.D. Sahara India	-	_	-	_
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	(2) 12,010/-	5,017/- (LIC Policy) annual Premium	_	<u>.</u>	-
(v)	Motor Vehicles (details of make, etc.)	BR-01-CZ- 0995 / Bike Bajaj Pulsar 150cc (2016)	-	· -	-	ı
(vi)	Jewellery (give details of weight and value)	Gold-66 gram Approx - 2,66,000/-	Gold-160 gram Approx- 6.4 Lacs Silver-200 gram Approx- 15,000/-	Gold-10 gram Approx- 40,000/- Silver-100 gram Approx- 7,500/-	Gold-10 gram Approx- 40,000/-	ī
(vii)	Other assets, such as values of claims / interests		-			

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No	Description	Self	Spouse name (s) (Smt.Rashmi Sinha)	Dependant-1 (Doughter) Arkaja Bharti	Dependant-2 (Son) Varenyām Varij	Dependant-
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	r	-		-
(ii)	Non-Agricultural Land Location (s) Survey number(s) Extent (Total measurement) Current market value	-	-	ų.	•	-
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	Residential plot 01 कर्ज 05 धुर Hasanpura, Phulwari sharif, Patna. (2009)	-	ē	-
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Parrental Home vill-Mafo, Mehus Dist.Sheikhpura (Bihar) 811102	Flat No.605, Om Palace Friends colony Ashiyana Nagar, Patna-25 (Nov.2022)	-	-	~
(v)	Other (such as interest in property)		-	**	•	1=1

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI Main Branch, Gandhi Maidan, Patna	29,65,000/-
3	(ii) Loans from financial institutions	-	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	
	(c) dues to departments dealing with supply of electricity	-	-

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	(d) dues to departments dealing with telephones	•	-
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	-	•
	(f) Other dues, if any	-0	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	57,000/- (2022-23) BLVPK5976L	•
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	•	-
	(iii) Sales Tax [Only in case of proprietary business]	-	•
	(iv) Property Tax	•	<u></u>

C Personal Detail GPF/CPF/PRAN No.	:-	PTS/BLA-1133
Gender	:-	M (M/F)
Date of Birth	:-	0 9 0 8 1 9 7 8 (DD/MM/YYYY)
Class/Group	!-	B (A/B/C)
Cadre	:-	BIHAR VIDHAN SABHA SACHIWALAYA (Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	SHEIKHUPURA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Saujeer kumaz

Place: PATNA Name of Employee: SANJEEV KUMAR-3

Date: 14-02-2023 Designation: ASSISTANT

Department: BIHAR VIDHAN SABHA SACHIWALAYA

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.